

FORM G - Revised
INVITATION OF EXPRESSION OF INTEREST FOR
KGR GEMS AND BULLION PVT LTD OPERATING GOLD REFINERY AND IN
JEWELLERY MANUFACTURING AT PUNALUR, KERALA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.No	RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KGR GEMS AND BULLION PVT LTD CIN : U27205KL2019PTC059904 PAN : AAHCK8268J	
2.	Address of the registered office	Building No:402/3, Mathra PO, Karavallur, Punalur, Kollam, Kerala, India - 691333	
3.	URL of website	NA	
4.	Details of place where majority of fixed assets are located	Building No:402/3, Mathra PO, Karavallur, Punalur, Kollam, Kerala, India - 691333	
5.	Installed capacity of main products/ services	Gold Refinery (converting Gold doros to Bullion) 30,000 KG per annum	
6.	Quantity and value of main products/ services sold in last financial year	Manufacturing of this company not yet commenced. During previous year purchased and sold old gold worth Rs.17 crores.	
7.	Number of employees/ workmen	9 employees at present.	
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained from the Resolution Professional office or can be obtained as reply on email to cirp.krggemsandbullions@gmail.com	
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained from the Resolution Professional office or can be obtained as reply on email to cirp.krggemsandbullions@gmail.com	
10.	Last date for receipt of expression of interest	22-01-2026	Revised to 06-02-2026
11.	Date of issue of provisional list of prospective resolution applicants	27-01-2026	Revised to 11-02-2026
12.	Last date for submission of objections to provisional list	01-02-2026	Revised to 16-02-2026
13.	Date of issue of final list of prospective resolution applicants	11-02-2026	Revised to 26-02-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14-02-2026	Revised to 26-02-2026
15.	Last date for submission of resolution plans	16-03-2026	Revised to 31-03-2026
16.	Process email id to submit Expression of Interest	cirp.krggemsandbullions@gmail.com	

17	Details of the Corporate Debtor's Registration status as MSME	Registered as MSME
----	--	--------------------



CA. GEORGE VARKEY B.Com, ACA, IP
Insolvency Professional
Reg.No. IBBI/PA-001/IP-P00433/2017-18/10756

CA. George Varkey
Resolution Professional of KGR Gems and Bullion Pvt Ltd
IBBI Regn No. IBBI/PA-01/IP-P00433/2017-18/10756
Building No.110, Ground Floor, Surabhi Nagar, Kakkanad,
Kochi, Kerala, 682030 Tel: 7012903235
Kochi; 28-01-2026